

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4194
ANSWERED ON:19.02.2014
REPRESENTATION OF SOCIALLY DEPRIVED CLASSES STUDENTS
Karunakaran Shri P.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the extent of representation of students belonging to socially deprived classes in the educational and technical institutions in the country during the last three years;
- (b) whether the Government has taken/proposed to take effective steps to ensure reservation for admission of these students in such institutions and if so, the details thereof;
- (c) the details of representations received from the people's representatives and other social organisations in this regard during the last three years and the current year; and
- (d) the action taken/proposed to be taken by the Government on such representations?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a): As per the Statistics of Higher and Technical Education, compiled by the Ministry of Human Resource Development (MHRD), and the All India Survey of Higher Education (AISHE), the percentage representation of students belonging to the Scheduled Castes/Scheduled Tribes categories in enrolment in higher education for the last three years of compiled data, is as under:

Year	Number of SCs/STs enrolled	
	SCs	STs
2009-10 (provisional)#	2439585	1080898
2010-11##	3045125	1208435
2011-12 (provisional)##	3482835	1278995

#Statistics of Higher and Technical Education ##AISHE

(b): The Central Educational Institutions (Reservation in Admission) Act, 2006 provides 15%, 7.5% and 27% reservation in admissions out of the annual permitted strength in each branch of study, to the students belonging to the Scheduled Castes, Scheduled Tribes and the Other Backward Classes of citizens respectively, in Central Educational Institutions. The University Grants Commission has reported that it is monitoring the reservations in Central Universities. The MHRD is also monitoring adherence to the reservation policy in all Central Educational Institutions.

The XIth Plan has significantly enhanced funding for equity-related measures such as enhancing the reach of scholarships and student loans with government guarantees, strengthening the current remedial teaching programmes with teaching/coaching modules, preparatory training and special coaching for entrance examinations, etc.

(c) & (d): The Ministry receives representations, from time to time, on the lack of adequate representation of socially deprived classes in Central Educational Institutions. All such representations are processed on a priority basis by the Ministry of Human Resource Development and the concerned institutions asked to undertake remedial action, if required. Data on such representations changes from day to day and is not centrally maintained. The Ministry and the UGC conduct periodic reviews of the extent of representation of socially deprived classes in Centrally Funded Technical Institutions (CFTIs) and Central Universities (CUs) respectively. As and when any shortfall in such representation is found, provisions of the Central Educational Institutions (Reservation in Admission) Act, 2006 are reiterated to CUs and CFTIs for compliance.